

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 33032/2018

RASHTRIYA KISAN MAZDOOR SANGHATHAN (REGD) Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS. Respondent(s)

Date : 27-03-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Arjun Harkauli, AOR
Ms. Arunima Bishnoi, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is given to respondent No.1 (Caveator) to file counter affidavit.

Ld. Counsel for petitioner has not filed spare copy in respect of respondent No.2, hence notice could not be issued. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

RAJESH KUMAR GOEL
Registrar